

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.04.2022 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1066 & 1082 of 2022 in Comp. App. (AT) (Ins) No. 320 of 2022	Dolphin Vintrade Pvt. Ltd. Vs. Ashray Vyapaar Pvt. Ltd. & Anr.	Arjun Aggarwal	Shivkrit Rai Ankit Kohli

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 443 of 2022	Surender Modi Suspended Director of J. R. Modi Associates Ltd. Vs. Kaliber Associates Pvt. Ltd. Through Its Liquidator Mohan Lal Jain & Anr.	Lokesh Mishra	
3.	Comp. App. (AT) (Ins) No. 444 of 2022	Rakesh Kumar Gupta Vs. Straight Edge Contracts Pvt. Ltd. Through its Resolution Professional & Ors.	Abhishek Anand	
4.	Comp. App. (AT) (Ins) No. 445 of 2022	Assistant Commissioner of Central GST & Central Excise Vs. City Tiles Ltd.	Anushree Narain	
5.	Comp. App. (AT) (Ins) No. 446 of 2022	Sandeep Kumar Jain Vs. Anil Tayal Resolution Professional of AVJ Developers (India) Pvt. Ltd.	Harshit Aggarwal	
6.	Comp. App. (AT) (Ins) No. 447 of 2022	Shree Kedarnath Sugar and Agro Products Ltd. Vs. Karnataka Power Transmission Corporation Ltd. & Ors.	Rony O John	

7.	Comp. App. (AT) (Ins) No. 448 of 2022	Anil Kaushal Vs. Colliers International (India) Property Services Pvt. Ltd. (Formerly: Synergy Property Development Services Pvt. Ltd.) & Ors.	Shivam Sharma	
8.	Comp. App. (AT) (Ins) No. 449 of 2022	Parmesh Kumar Vs. Col. C. D. Sharma & Ors.	Arvind Chaudhary	
9.	Comp. App. (AT) (Ins) No. 451 of 2022	Ashwani Kumar Sharma Vs. Anil Tayal Resolution Professional of AVJ Developers (India) Pvt. Ltd.	Harshit Aggarwal	
10.	Comp. App. (AT) (Ins) No. 452 of 2022	Ashfaq Alam Vs. Sudhanshu Gupta	Santosh Kumar	
11.	Comp. App. (AT) (Ins) No. 453 of 2022	Dewesh Auto Creative Services Pvt. Ltd. Vs. Pratim Bayal Resolution Professional	Debabrata Ganguly	

For Admission (After Notice)

12.	Comp. App. (AT) (Ins) No. 230 of 2021	Universal Speciality Chemicals Pvt. Ltd. Vs. Safex Chemicals (India) Ltd.	Abhishek Bharti	Rahul Garg Himanshu Gupta
13.	Comp. App. (AT) (Ins) No. 1015 of 2021	Vijay Kumar Gupta Vs. Canara Bank	Kushal Bansal	PBA Srinivasan Parth Tandon
14.	Comp. App. (AT) (Ins) No. 1046 of 2021	Vijay Chhabra & Anr. Vs. Resolution Professional of M/S Today Homes Noida India Ltd.	Swartika Kumari	Apoorv Agarwal-RP
15.	Comp. App. (AT) (Ins) No. 1071 of 2021	PEC Ltd. Vs. Phulchand Exports Pvt. Ltd.	Krishan Kumar	Anando Mukherjee Kumar Anurag Singh Umang Mehta
16.	Comp. App. (AT) (Ins) No. 1080 of 2021	Mr. Namdev Hindurao Patil Vs. Punjab National Bank (International) Ltd.	Aatreya Singh	Mithilesh Kr. Pandey

17.	Comp. App. (AT) (Ins) No. 1097 of 2021	Sajan Kumar Satish Kumar Vs. Archon Powerinfra India Pvt. Ltd.	Subodh Kumar	Henna George Arjun Sheth Rajiv Chawla
18.	Comp. App. (AT) (Ins) No. 50 of 2022	Rahuul Ramesh Shah Vs. PNB Housing Finance Ltd.	Misha Rohatgi	Vishrutyi Sahni Kumar Kislay
19.	Comp. App. (AT) (Ins) No. 153 of 2022	IDBI Bank Ltd. Vs. Hasti Mal Kachhara Insolvency Resolution Professional of Deegee Cotsyn Pvt. Ltd. & Ors.	Anju Bhshah Gupta	PCA Ayush J Rajani Khushboo Shah
20.	Comp. App. (AT) (Ins) No. 297 of 2022	Rashidhan Sales Pvt. Ltd. Vs. Shashi Agarwal & Anr.	Misha	Madhumita Bhattacharjee Viplav Acharya-R2
21.	Comp. App. (AT) (Ins) No. 343 of 2022	Wearit Global Limited Vs. Pawan Putra Securities Pvt. Ltd.	Sonia Dube	

For Hearing

22.	Comp. App. (AT) (Ins) No. 945 of 2021	Committee of Creditors of M/S Sinex Industries Ltd. Through Punjab National Bank Vs. Pinakin Surendra Shah IRP for M/S Sintex Industries Ltd. With	Ankit Raj	Purti Gupta Sandeep Chilana Pavan Godiawala
23.	Comp. App. (AT) (Ins) No. 1041 of 2021	Amit Dineshchandra Patel Vs. Punjab National Bank & Anr.	Arvind Kr. Gupta	Ankit Raj-R1
24.	Comp. App. (AT) (Ins) No. 1027 of 2021	Small Industries Development Bank of India (SIDBI) Vs. Vijender Sharma	S.S. Ahluwalia	Pardeep Dahiya-R1
25.	Comp. App. (AT) (Ins) No. 313 of 2022	Yogesh Goswami [Erstwhile Director of Mabsot Buildhomes] Vs. L & T Finance Ltd. & Anr.	Ananvay Anandvardhan	Ajay Bhargava Akshay Joshi-R1 Pooja M. Saigal-R2

02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

26.	I.A. No. 427, 429, 455, 456, 470 & 471 of 2022 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4- R8 Pankaj Vevek-R13 Raunak Dhillon
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After the above

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

27.	Comp. App. (AT) (Ins) No. 904 of 2021	Aashray Social Welfare Society & Ors. Vs. Saha Infratech Pvt. Ltd. & Ors. With	Agnish Aditya	Deep Bisht Richa Singh-R1 Ayandeb Mitra Atul Sharma-R2 & R3
28.	Comp. App. (AT) (Ins) No. 356 of 2022	IDBI Trusteeship Services Ltd. Vs. Abhinav Mukherji & Ors. With	Atul Sharma	Abhijeet Sinha Agnish Aditya Abhinav Mukerji-R1 Milan Singh Negi-RP
29.	Comp. App. (AT) (Ins) No. 358 of 2022 (PH)	ECL Finance Ltd. & Anr. Vs. Abhinav Mukherji & Ors.	Atul Sharma	Abhijeet Sinha Agnish Aditya Abhinav Mukerji-R1 Milan Singh Negi-RP

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By order of Hon'ble Chairperson
-sd/-
Registrar**